

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 617  
64/252/ND/2023

**IN THE MATTER OF:**

**Income Tax Officer-Ward 13(1), New Delhi**

...APPELLANT

**Vs.**

**ROC, Delhi and Ors. (M/s. Janina Trexim  
India Pvt. Ltd.)**

...RESPONDENT

**Section**  
**U/s 252**

**Order delivered on 22.05.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant**  
**For the Income Tax Department**

**:**  
**:Mr. Abhishek Maratha, Sr**  
**Standing Counsel, Mr. Akshat**  
**Singh, Jr Standing Counsel, Mr.**  
**Bhanu Gupta, Adv**  
**:Asst ROC**

**For the RoC**

**ORDER**

Due to paucity of time, matter is adjourned to **20.07.2023**.

**Sd/-**  
**(COURT OFFICER)**